

HIGH COURT OF JUDICATURE AT ALLAHABAD,
LUCKNOW BENCH, LUCKNOW

Roll of Advocates [Part – B],
Lucknow Bench, Lucknow

NOTICE NO. 03/2016/AOR (Part-B)

Advocates, desirous of getting a name different from that mentioned on Roll of Advocates [Part-B], Lucknow Bench, Lucknow, to be printed in the Cause List, may apply for the same in the prescribed proforma, either typed or downloaded from the official website of this Hon'ble High Court.

The applications in the prescribed proforma shall be accepted at the counter earmarked for the purpose in the **Fresh Filing Centre from 28th March, 2016 to 30th April, 2016**. Further, advocates who had **applied earlier** in this regard are required **to apply afresh** in the prescribed proforma for the said purpose.

Dated:

Senior Registrar

HIGH COURT OF JUDICATURE AT ALLAHABAD,
LUCKNOW BENCH, LUCKNOW

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Lucknow Bench, Lucknow

Application For Name As To Be Printed In Cause List

1. Current name on the Roll of Advocate - _____
2. Advocate Roll No. - B/ _____
3. Enrollment Number of U.P. Bar Council:U.P. _____
4. Name to be printed in Cause List : _____
(Maximum 25 Characters including space)

Date:

Signature of the Applicant

Note: The request will be entertained only once, and no other request in future will be entertained for the same purpose.
